## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) Cibi Vishnu (1) J.v.P. Saivihan Councel Mu Petitioner 7-v. 2 Sai VIL

(2) L. ABIRAMI (Adv. Sumathi) Counsel for Respondents 2 x 3

d.dliv'

## **ORDER**

Shri T V P Sai Vihari, counsel for petitioner present. Ms L Abirami, counsel for R2 & R3 present and stated that she is filing sur rejoinder on behalf of R2 & R3 today in the Registry. She is directed to furnish a copy of the same to the other side. The matter is posted for hearing on interim reliefs. Put up on 12.04.2017 at

10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)